

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : GWALIOR

Civil Contempt Petition No.202/00062/2018

(in OA 202/00782/2018)

Gwalior, this Wednesday, the 06th day of February, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Nirdosh Kumar (N.K.) Vohra, S/o Shri Balraj Vohra, Aged – 59 years, Occupation – Service as EE (QS&C) NFSG, DCWE (Contracts), O/o CWE (AF) Maharajpur, Gwalior, R/o – 231/2, Chetak Complex, Air Force Station, Maharajpur, Gwalior, M.P. 474020

-Petitioner

(By Advocate – Ms. Somya Chaturvedi, proxy counsel of Shri Alok Kumar Sharma)

V e r s u s

1. Shri Sanjay Mitra, Secretary, Union of India, Ministry of Defence, Central Secretariat, South Block, New Delhi – 110001.

2. Lt. Gen. S.K. Shrivastava, AVSM, The Engineer-in-Chief, Military Engineer Services, Integrated HQ of MoD (Army), Kashmir House, Rajaji Marg, New Delhi - 110001

-Respondents

(By Advocate – Shri Akshay Jain)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the respondents submits that in compliance of orders of this Tribunal dated 17.08.2018 passed in OA No.202/00782/2018, representation of the petitioner has been decided by the respondents and, therefore, this CCP has become infructuous.

Accordingly, CCP is dismissed as infructuous. Notices are discharged.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member